

IMMEDIATE

No. C-29011/9/2014-Vig
भारत सरकार / Government of India
Ministry of Corporate Affairs
कारपोरेट कार्य मंत्रालय

5th Floor, 'A' Wing, Shastri Bhawan,
डा. राजेन्द्र प्रसाद रोड/Dr. Rajendra Prasad Road,
नई दिल्ली/ New Delhi- 110001
दिनांक/ Dated: 21st Sept, 2015

To

1. All RDs/RoCs/OLs
2. CLB(Delhi/Kolkata/Chennai/Mumbai)
3. SFIO/CCI/IICA/CAT, New Delhi

Subject: Lokpal and Lokyuktas Act, 2013- Submission of declaration of Assets and Liabilities by public servants-reg.

Sir/Madam

In continuation of this Ministry's letter of even number dated 16th January, 2015 on the subject cited above all public servants are requested to submit the requisite returns as on 01.08.2014 and for the year 2015 (as on 31.03.2015) to Vigilance Section on or before 15.10.2015. The relevant notification/orders are available on the website of DOP&T ([http:// www.persmin.nic.in/LokpalHomePage_From_CCIS.asp](http://www.persmin.nic.in/LokpalHomePage_From_CCIS.asp)).

B. P. Pant

(B.P.Pant)

Deputy Secretary to the Got. of India

1. All ICLS officers/Staff at the Headquarters of the MCA.
2. Dy. Director, E-Governance, MCA with a request to upload this circular on the webste of this Ministry under "employees corner".